

Government of India
Ministry of Finance
Department of Financial Services

LOK SABHA
Unstarred Question No. 3968
Answered on Monday, March 28, 2022/Chaitra 7, 1944 (Saka)
NABARD SCHEME IN KERALA

3968. SHRI KUMBAKUDI SUDHAKARAN:

Will the Minister of FINANCE be pleased to state:

- whether the Government has received the proposal from Kerala for improvement of rural roads under NABARD Scheme for the year 2021-22;
- if so, the details thereof along with the number of roads proposed for each district and if not, the reasons therefor;
- whether the Government has a received proposal for improving and providing BM&BC to Eruvatty-Vimalasseri-Therthally Road in Kannur under NABARD Scheme; and
- if so, the details thereof and the timeline for execution of this project and if not, the reasons therefor?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE
(DR. BHAGWAT KARAD)

(a) to (d) As reported by National Bank for Agriculture and Rural Development (NABARD), they have received 51 proposals from Govt. of Kerala for improving rural roads under Rural Infrastructure Development Fund (RIDF) Scheme during FY 2021-22.

NABARD has also informed that BM&BC to Eruvatty-Vimalasseri-Therthally Road project in Kannur District is included in the list of 51 projects forwarded by the State Government of Kerala.

District-wise break up of proposals received by NABARD is given below:

S.N.	District Name	Number of roads
1	Alappuzha	4
2	Ernakulam	3
3	Idukki	3
4	Kannur	3
5	Kasargod	1
6	Kollam	5
7	Kottayam	2
8	Kozhikode	5
9	Malappuram	3
10	Palakkad	9
11	Pathanamthitta	3
12	Thiruvananthapuram	5
13	Thrissur	5
TOTAL		51

NABARD has further apprised that out of 51 projects, 12 projects has been sanctioned during 2021-22 after considering the RIDF allocation for the Kerala State Government.

The Government of India had set up RIDF in NABARD during 1995-96, with the objective of providing loans to the States to enhance public investments in rural infrastructure projects prioritized by the State Governments, out of a list of 39 eligible activities approved by GoI. The 39 eligible activities are broadly classified under three categories as (i) Agriculture and related sector, (ii) Social sector and (iii) Rural Connectivity. Allocation under RIDF is made by NABARD on the basis of identification and prioritisation of eligible projects and submission of Detailed Project Report (DPR) by the respective State Government, which is considered by NABARD subject to availability of normative allocation for the respective State Government and the project being found technically & financially viable.